

ITEM NO.61

REGISTRAR COURT

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4915/2024

THE STATE OF MADHYA PRADESH

Petitioner(s)

VERSUS

POOJA TYAGI

Respondent(s)

Date : 09-08-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yashraj Singh Bundela, AOR  
Mr. Kshitiz Singh, Adv.  
Mrs. Pratima Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Await service in respect of the sole respondent.

List again on 27.09.2024.

SUJATA SINGH  
Registrar

HJ